

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD
- XXIV BASIC COURSE - Nomination of 02 Junior Civil Judges
to undergo practical training/Court observation at their
respective residential places/native places till 04-04-2020 -
ORDERS - ISSUED.

READ: 1. High Court's Proceedings Order Roc. No.92/2020-B.Spl., dated
09.01.2020.
2. Letter ROC No.38/2020/TSJA-Secunderabad, dated 18.03.2020 of
Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO. 92/2020-B.SPL. DATED: 19.03.2020.

The High Court is pleased to pass the following orders:

The candidates mentioned in Column No.2 who were nominated to undergo XXIV Basic Course at Telangana State Judicial Academy, Secunderabad, are hereby directed to undergo practical training/Court observation till 04.04.2020 at the Court's mentioned in Column No.4 corresponding row.

| Sl. No. | Name of the Officers Sarvasri | Place of Stay as furnished by the Officer | District Court/ MSJ before whom the Officer is to be attached. |
|---------|-------------------------------|---|---|
| 1. | Prateek Sihag | H.No. 1395, Sector 17, Faridabad, Haryana State. | District and Sessions Court, Faridabad, Judicial Court Complex, Anuvart Marg, Sector 12, Faridabad, Haryana 121007. |
| 2. | Yaswanth Singh | Chauhan Sadan, Lane No.4, Bharawas Road, Company Bagh, Rewari, Haryana State. | District & Sessions Court, Rewari, Bawal - Rewari Road, Opposite Sector -1, Rewari, (Haryana) - 123401. |

The trainee officers are directed to report before the concerned Courts on 20.03.2020 and they are further directed to report back to the Telangana State Judicial Academy, Secunderabad, on 06.04.2020.

The trainee officers are also directed to maintain the Dairy on the work done by them and submit the same to the Director, Telangana State Judicial Academy, Secunderabad, for evaluation of their work.


REGISTRAR GENERAL
19.03.2020

To

1. The officers concerned.

2. The Registrar (Vigilance), High Court for the State of Telangana at Hyderabad.
3. The Registrar General, High Court of Punjab & Haryana at Chandigarh.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. THE DISTRICT AND SESSIONS JUDGES, Faridabad and Rewari.